

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.769
TO BE ANSWERED ON 07.02.2023**

IMPLEMENTATION OF RVY

769. SHRI JAYANT SINHA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of beneficiaries registered under the Rashtriya Vayoshri Yojana (RVY), State-wise;
- (b) the number of beneficiaries registered under RVY in Jharkhand, district-wise, especially in Hazaribagh and Ramgarh districts;
- (c) the funds dispersed and utilised under the Yojana in Jharkhand so far; and
- (d) the steps taken by the Government to ensure holistic integration of all eligible people into the Yojana?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

- (a): The details of the number of beneficiaries registered under the scheme of 'Rashtriya Vayoshri Yojana', State-wise, is at **Annexure**.
- (b): 07 distribution camps have been organised in the districts of Jharkhand, wherein, aids & appliances have been provided to 3197 beneficiaries. The district-wise details are at **Annexure-I**.
- (c): Under the Scheme, there is no provision to allocate the funds to the State/UT Administrations. Funds are directly released to the "Artificial Limbs Manufacturing Corporation (ALIMCO)" under the administrative control of this Ministry, as a sole implementing agency of the Scheme. ALIMCO has distributed the aids & appliances having the cost value of Rs. 287.34 lakh in Jharkhand.
- (d): The Ministry of Social Justice & Empowerment launched the scheme on 01.04.2017 for providing physical aids and assisted-living devices for senior citizens belonging to BPL category. The scheme has been revised in the F.Y. 2020-21. After the revision, the assisted-living devices are being provided to the senior citizens belonging to the BPL category and also to the senior citizens with monthly income not more than Rs. 15000/-.

All the districts of the nation have been selected for implementation of RVY. The scheme is implemented in two steps in the districts:

- i. Assessment Camp: In the assessment camp, ALIMCO identifies the beneficiaries, suffering from the age related disability/infirmity, for required aids & appliances.
- ii. Distribution Camp: The aids & appliances are provided to the identified beneficiaries post assessment camp.

Annexure

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 769 to be answered on 07.02.2023 (Data as on 02.02.2023)

RVY: State-wise Beneficiaries Covered

S.NO.	State/UT	TOTAL
1	Andaman and Nicobar Islands	342
2	Andhra Pradesh	7703
3	Arunachal Pradesh	1896
4	Assam	6165
5	Bihar	7205
6	Chandigarh	0
7	Chhattishgarh	4807
8	Dadar and Nagar Haveli	0
9	Daman	285
10	Diu	265
11	Delhi	3693
12	Goa	2407
13	Gujarat	5582
14	Haryana	5538
15	Himachal Pradesh	430
16	Jammu and Kashmir	1328
17	Jharkhand	3197
18	Karnataka	5977
19	Kerala	4182
20	Lakshadweep	528
21	Madhya Pradesh	19763
22	Maharashtra	96207
23	Manipur	5584
24	Meghalaya	9801
25	Mizoram	364
26	Nagaland	2990
27	Odisha	3561
28	Puducherry	1529
29	Punjab	3277
30	Rajasthan	14403
31	Sikkim	2618
32	Tamil Nadu	2195
33	Telangana	5202
34	Tripura	7351
35	Uttarakhand	5395
36	Uttar Pradesh	47057
37	West Bengal	101
Total		288928

Annexure-I

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 769 to be answered on 07.02.2023 (Data as on 02.02.2023)

Jharkhand: Beneficiaries covered in distribution Camp

S. No.	District	No of Beneficiaries
1	Gumla	21
2	Godda	96
3	Bokaro	1726
4	Palamu	17
5	Koderma	86
6	West Singhbhum	260
7	Khunti	991
Total		3197
